

**बिहार प्रदेश में तवा परियोजना**

3405. श्री हुकूम खन् कल्याण : क्या सिन्हाई और बिष्टुत् मंत्री 4 नवम्बर, 1965 के अतिरिक्त प्रश्न संख्या 111 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में तवा बहुप्रयोजनीय परियोजना के अन्तर्गत अब तक कौन-कौन से निर्माण कार्य पूरे किये जा चुके हैं; और

(ख) अब तक कौन-कौन से कार्य पूरे नहीं हुए हैं ?

सिन्हाई और बिष्टुत् मंत्री (श्री कल्याण कल्याण) : (क) परियोजना सड़कों तथा बहुत से भवनों जैसे प्राथमिक कार्य पूर्ण हो गये हैं ।

(ख) आचार की खुदाई, चिनाई, उमड़मागं का निर्माण, दोनों पार्श्वों पर मिट्टी के तटबन्ध, दोनों नहरों और दो नहर प्रणालियों के लिये शीर्ष कार्य ।

**Development of U.P.**

3406. Shri Vishwa Nath Pandey: Will the Minister of Finance be pleased to state:

(a) the amount actually allotted to and spent by the Uttar Pradesh Government for the development of the State during 1965-66; and

(b) the amount proposed to be allotted to the State for the purpose during 1966-67?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The amount of Central assistance allotted for State Plan schemes in Uttar Pradesh in 1965-66 is Rs. 120.79 crores. The actual expenditure will be reported by the State Government only by the end of June, 1966.

(b) While the firm figures of assistance have not yet been finally communicated to the State Govern-

ment, the proposed assistance for the State Plan is Rs. 79.50 crores.

**Rural Industries Projects Programme in U.P.**

3407. Shri Vishwa Nath Pandey: Will the Minister of Planning be pleased to state:

(a) the area selected in Uttar Pradesh for the rural industries projects programme sponsored by the Rural Industries Planning Committee of the Planning Commission in the year 1965-66;

(b) the criteria for selection; and

(c) the progress made so far under the scheme?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) to (c). A statement is placed on the Table of the House. [Placed in Library. See No. LT-6010/68].

**पूर्वी उत्तर प्रदेश का विकास**

3408. श्री विश्वनाथ पाण्डेय : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 अप्रैल, 1964 से 31 मार्च, 1965 तक उत्तर प्रदेश के देवरिया, गाजीपुर, झाजमगढ़ तथा जौनपुर जिलों के विकास के लिए, जैसा कि पटेल आयोग ने सिफारिश की थी, कुल कितनी धनराशि दी गई;

(ख) क्या यह सच है कि उक्त अवधि में अनुदान की पूरी धनराशि का उपयोग नहीं किया गया;

(ग) यदि हाँ, तो उसके क्या कारण थे; और

(घ) यदि उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो उन जिलों में किये गये काम का विवरण क्या है ?

योजना और समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) और (घ). 1964-65 में स्वीकृत योजना व्यय-व्यवस्था

10.67 करोड़ रुपये थी, और सम्भावित व्यय 10.90 करोड़ रुपये बताया गया है;

(ग) प्रश्न नहीं उठता ।

(घ) जब राज्य सरकार से विस्तृत सूचना उपलब्ध हो जायेगी, तो उसे सभा पटल पर रख दिया जायेगा ।

#### Flood Control Schemes in U.P.

3400. **Shri. Vishwa Nath Pandey:** Will the Minister of Irrigation and Power be pleased to state:

(a) the nature and extent of central assistance given to Uttar Pradesh Government for flood control schemes during 1965-66; and

(b) the names of the schemes for which the assistance was granted?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) A sum of Rs. 147.50 lakhs has been sanctioned to the Government of Uttar Pradesh as Central loan assistance for their flood control programme during 1965-66.

(b) The Central assistance is not for any specific scheme, but for the programme of flood control and drainage works taken up by the State Government during the year consisting of a large number of schemes for the construction of embankments, raising of marooned villages, protection of towns, river training works, etc.

#### Enquiry into Mundhra's holdings in U. K.

3410. **Shri S. M. Banerjee:**  
**Shri Vishwa Nath Pandey:**

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 440 on the 11th November, 1965 regarding enquiry into Mundhra's holdings in U.K. and state:

(a) whether it is a fact that Shri Hari Das Mundhra has got holding worth £10 lakhs in London in res-

pect of which an enquiry was held by the Company Law Administration and Enforcement Branch with the help of Scotland Yard;

(b) if so, how much expenditure has been incurred on the enquiry; and

(c) with what result?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). The matter is still under investigation and it would not be in public interest to disclose any details about this case at the present stage.

#### Use of river waters

3411. **Shri P. R. Chakraverti:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether agreement has been reached between Rajasthan, U.P. and Punjab regarding the use of river waters;

(b) the terms of the agreement;

(c) whether the question relating to the distribution of the canals which feed Punjab territories from the Agra Canal has been settled; and

(d) whether Government have advised the State Governments concerned to set up a machinery for regular consultation and prompt settlement of disputes?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) and (b). The following broad decisions have been taken regarding the distribution of Ravi-Beas waters between Punjab and Rajasthan and utilisation of Krishnavati and Sahibi waters between Punjab and Rajasthan:

(I) 35 per cent of the total allocable Ravi and Beas waters will be given to Rajasthan both for Kharif and Rabi for the next year ending 31st March, 1967.

(II) The waters to be stored at Krishnavati dam in Rajasthan should be shared half and